

[Dr. Sushila Nayar]

W.H.O. Regional Committee for South East Asia held in Kabul from 30th October to 6th November, 1965. [Placed in Library. See No. LT-5475/66].

NOTIFICATION UNDER TEXTILES COMMITTEE ACT

Shri Shafiq Qureshi: I beg to lay on the Table a copy of the Textiles Committee (Amendment) Rules, 1965 published in Notification No. G.S.R. 1778 in the Gazette of India dated the 4th December, 1965 under sub-section (3) of section 22 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT-5476/66].

12 33 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

I am directed to inform the Lok Sabha that the Seamen's Provident Fund Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 20th September, 1965, has been passed by the Rajya Sabha at its sitting held on the 15th February, 1966, with the following amendments:—

*Enacting Formula*

1. That at page 1, line 1, for the word "sixteenth" the word "Seventeenth" be substituted

*Clause 1*

2. That at page 1, line 4, for the figure "1965" the figure "1966" be substituted.

*Clause 9*

3. That at page 6, line 26, for the figure "289" the figure "228" be substituted.

I am, therefore, to return herewith the said Bill in accordance

with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House

12.34 hrs.

SEAMEN'S PROVIDENT FUND BILL

AS RETURNED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Seamen's Provident Fund Bill, 1966 which has been returned by Rajya Sabha with amendments.

12.34½ hrs.

ANNOUNCEMENT RE. PANEL OF CHAIRMEN

Mr. Speaker: I have to inform the House that under sub-rule (1) of rule 9 of the Rules of Procedure and Conduct of Business in Lok Sabha, I nominate the following Members on the Panel of Chairmen:

1. Shrimati Renu Chakravartty,
2. Shri T. H. Sonavane,
3. H. H. Maharaja Pratap Keshari Deo,
4. Shri P. Venkatasubbaiah,
5. Shrimati Renuka Ray,
6. Shri Sham Lal Saraf.

12.35 hrs.

STATEMENT RE. EXPLOSION IN 3 UP ASSAM MAIL

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): On 16th February, 1966